

(Seventeenth Lok Sabha) on ‘Extra Expenditure due to Delay in Finalizing Power Purchase Agreements through Open Access: West Central Railway’; and

(v) Ninth Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in its One Hundred and Second Report (Seventeenth Lok Sabha) on ‘Loss of Opportunity to Earn Additional Freight and Extra Expenditure on Haulage: South Western Railway’.

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**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON RURAL DEVELOPMENT AND PANCHAYATI RAJ**

**SHRI VAIKO** (Tamil Nadu): Sir, I lay on the Table, a copy (in English and Hindi) of the Fourth Report of the Department-related Parliamentary Standing Committee on Rural Development and Panchayati Raj on action taken by the Government on the recommendations of the Committee contained in its Thirty-seventh Report (Seventeenth Lok Sabha) on ‘Rural Employment through Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) — An insight into wage rates and other matters relating thereto (2023-24)’ pertaining to Department of Rural Development (Ministry of Rural Development).

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**STATEMENT BY MINISTER**

**Status of implementation of recommendations contained in the 123<sup>rd</sup> and 130<sup>th</sup> Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICAL AND FERTILIZERS (SHRIMATI ANUPRIYA PATEL):** Sir, I lay a statement regarding Status of implementation of recommendations contained in the 123<sup>rd</sup> and 130<sup>th</sup> Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on ‘outbreak of pandemic COVID-19 and its management’.

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